

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).1459/2026

[Arising out of impugned final judgment and order dated 03-01-2023 in WRIT-A No.503/2018 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

KRISHNA KUMAR PANDEY & ORS.

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

IA No. 32346/2026 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
IA No. 261/2026 - EXEMPTION FROM FILING O.T.

Date : 20-02-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :

Mr. Rajeev Kumar Srivastava, Adv.
Ms. Anil Kumar Shrivastava, Adv.
Ms. Jaishree Tandon, Adv.
Ms. Nilanjani Tandon, Adv.
Ms. Swati Jain, Adv.
Mr. Ashish Prakash, Adv.
Mr. Ajay Amritraj, AOR

For Respondent(s) :

Upon hearing the counsel the Court made the following
O R D E R

1. Leave granted.
2. List the appeal in the usual course.

(D. NAVEEN)
COURT MASTER (SH)

(KOMAL)
COURT MASTER (NSH)